F. No. J-11017/20/2022-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated the 22nd February, 2023

<u>ORDER</u>

With reference to this Department's Orders No. J-11017/1/2017-Judicial dated 22.03.2017 and No. J-11017/2/2017-Judicial dated 20.11.2018, the President is pleased to extend the terms of following two Advocates, as shown in the table below, for another term of three years with effect from the date mentioned against each under column-V of the table, or until further orders, whichever is earlier:-

EXTENSION OF TERMS

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrolment No.	Date from which term extended
1	ļi ļi	l III	IV	V
High Court of Rajasthan (PB) at Jodhpur Senior Panel Counsel				
1.	Mahesh Thanvi	8, Parvati nagar, Circuit House Road, Jodhpur, Rajasthan Mob: 9414130386 Tel: 0291-2513030 Email:adv.m.thanvi@gmail.com	R/118/1994	22.03.2020
Armed Forces Tribunal (Circuit Bench) at Jodhpur Senior Panel Counsel				
2.	Dr. Yuvraj Singh	H. No. 2, Old Public Park, Raikabagh, Jodhpur, Rajasthan Mob: 9784679198 Email:uvsingh42@gmail.com	R/914/2006	20.11.2021

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Vijay Kulmar Sharma) Joint Secretary & Legal Adviser

Copy for information to:-

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
- 3. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
- 4. Shri Mukesh Rajpurohit, Deputy Solicitor General of India, Rajasthan High Court at Jodhpur.
- 5. Shri B. S. Chhaba, Deputy Solicitor General of India, Rajasthan High Court at Jaipur.
- 6. The Registrar, High Court of Rajasthan (PB) at Jodhpur, Rajasthan.
- 7. The Registrar, Armed Forces Tribunal, Regional Bench at Jodhpur, Rajasthan.
- 8. The two Sr. Panel Counsel as mentioned above.
- 9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 11. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India'.
- 12. Office/Spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in